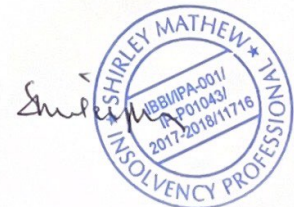


**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SINDHU CARGO SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	<b>Sindhu Cargo Services Private Limited</b>
2. Date of incorporation of corporate debtor	04.10.1991
3. Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110KA1991PTC012381
5. Address of the registered office and principal office (if any) of corporate debtor	Block 3, No.34, Nellakunte, Near MVIT College Bettahalasuru, Hunse Maranahalli - PO., Bangalore, Karnataka, India 562157
6. Insolvency commencement date in respect of corporate debtor	28.05.2024
7. Estimated date of closure of insolvency resolution process	24.11.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Shirley Mathew Regn No: IBBI/IPA-001/IP-P01043/2017-2018/11716
9. Address and e-mail of the interim resolution professional, as registered with the Board	23, Fifth Cross Hutchins Road, St. Thomas Town, Bangalore, Karnataka-560084 Email: shirley@smathew.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	#31 Wheeler Road Extension, St. Thomas Town, Bangalore - 560084. Email: sindhu.cirp@gmail.com
11. Last date for submission of claims	<b>11.06.2024</b>
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and  (b) Details of authorized representatives are available at:	(a) Web link: Relevant forms available at <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>  (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sindhu Cargo Services Private Limited** on **28.05.2024**.



The creditors of **Sindhu Cargo Services Private Limited**, are hereby called upon to submit their claims with proof on or before **11.06.2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



*Shirley Mathew*

**Interim Resolution Professional**

**For Sindhu Cargo Services Private Limited (Under CIRP)**

**IBBI Registration No: IBBI/PA-001/IP-P01043/2017-2018/11716**

**AFA: AA1/11716/02/181224/106635 valid up to 18.12.2024**

Place: Bengaluru

Date: 31.05.2024

<b>FORM A PUBLIC ANNOUNCEMENT</b> (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>FOR THE ATTENTION OF THE CREDITORS OF SINDHU CARGO SERVICES PRIVATE LIMITED</b>	
RELEVANT	PARTICULARS
1. Name of Corporate Debtor	<b>Sindhu Cargo Services Private Limited</b>
2. Date of incorporation of Corporate Debtor	04.10.1991
3. Authority under which Corporate Debtor is incorporated / registered	ROC Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U85110KA1991PT0012361
5. Address of the registered office and principal office (if any) of Corporate Debtor	Block 3, No.34, Netasurta, Near MVTI College, Betshahosuru, Huse Maranahalli PO, Bangalore, Karnataka, India 562157
6. Insolvency commencement date in respect of Corporate Debtor	28.05.2024
7. Estimated date of closure of insolvency resolution process	24.11.2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Name: Shirley Mathew Regn No : IBBI/IPA-001/IP-P01043/2017-2018/11716
9. Address and e-mail of the interim resolution professional, as registered with the Board	23, Fifth Cross Hutchins Road, St. Thomas Town, Bangalore, Karnataka-560084 Email: shirley@shirleymathew.in
10. Address and email to be used for correspondence with the interim resolution professional	#31 Wheeler Road Extension, St. Thomas Town, Bangalore - 560084. Email: sindhu.cirp@gmail.com
11. Last date for submission of claims	11.06.2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link : Relevant forms available at <a href="https://ibbi.gov.in/very/home/downloads">https://ibbi.gov.in/very/home/downloads</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Sindhu Cargo Services Private Limited** on **28.05.2024**.  
The creditors of **Sindhu Cargo Services Private Limited** are hereby called upon to submit their claims with proof on or before **11.06.2024** to the interim resolution professional at the address mentioned against entry No. 10.  
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.  
**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-  
**Shirley Mathew**  
Interim Resolution Professional  
For **Sindhu Cargo Services Private Limited (Under CIRP)**  
IBBI Registration No: IBBI/IPA-001/IP-P01043/2017-2018/11716  
AFA: AA1/11716/02/181224/106635 valid up to 18.12.2024

Date: 31<sup>st</sup> May 2024

Financial Express

Bangalore Edition.

**ಫಾರ್ಮ್ ಎ  
ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ**

(ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಆ್ಯಂಡ್ ಬ್ಯಾಂಕ್‌ರಕ್ಷೆ, ಬೋರ್ಡ್ ಆಫ್ ಇಂಡಿಯಾ 6 ನೇ ರೆಗ್ಯುಲೇಶನ್ (ಕಾರ್ಪೊರೇಟ್ ಪರ್‌ಸನಲ್‌ಗಾಗಿ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್) ರೆಗ್ಯುಲೇಶನ್, 2016ರ ಅಡಿಯಲ್ಲಿ)

**ಸಿಂಧು ಕಾರ್ಪೊರೇಷನ್ ಸರ್ವಿಸಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ  
ಕ್ರೆಡಿಟರ್ಸ್ ಗಮನಕ್ಕಾಗಿ**

ಸಂಬಂಧಿಸಿದ ವಿವರಗಳು	
1. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು	ಸಿಂಧು ಕಾರ್ಪೊರೇಷನ್ ಸರ್ವಿಸಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಸಂಯೋಜನೆಯ ದಿನಾಂಕ	04.10.1991
3. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಸಂಯೋಜಿಸಿದ/ ನೋಂದಾಯಿಸಿಟ್ಟ ಅಡಿಯಲ್ಲಿನ ಅಧಿಕಾರ	ಆರ್.ಒ.ಸಿ, ಬೆಂಗಳೂರು
4. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಕಾರ್ಪೊರೇಟ್ ಐಡೆಂಟಿಟಿ ನಂಬರ್/ಲಿಮಿಟೆಡ್ ಲಿಯಾಬಿಲಿಟಿ ಐಡೆಂಟಿಟಿ ನಂಬರ್	U85110KA1991PTC012381
5. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ಬ್ಲಾಕ್ 3, ನಂ.34, ನೆಲ್ಲಕುಂಟೆ, ಎಮ್‌ವಿಐಟಿ ಕಾಲೇಜ್ ಹತ್ತಿರ ಬೆಟ್ಟಪಾಲಸೂರು, ಹುಣಸೆ ಮಾರನಹಳ್ಳಿ- ಪಿ.ಒ., ಬೆಂಗಳೂರು ಕರ್ನಾಟಕ, ಭಾರತ 562157
6. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ವಿಷಯದಲ್ಲಿ ಲಿಕ್ವಿಡೇಷನ್ ಪ್ರಾರಂಭದ ದಿನಾಂಕ	28.05.2024
7. ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರಕ್ರಿಯೆ ಮುಕ್ತಾಯಗೊಳಿಸುವ ಅಂದಾಜು ದಿನಾಂಕ	24.11.2024
8. ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್ ಆಗಿ ವರ್ತಿಸುವ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಶನಲ್ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಹೆಸರು: ಶಿಲ್ಪಿ ಮ್ಯಾಥ್ಯೂ ನೋಂದಣಿ ಸಂ : IBBI/IPA-001/IP-P01043/2017-2018/11716
9 ಬೋರ್ಡ್‌ನೊಂದಿಗೆ ನೋಂದಣಿಯಾದಂತೆ ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್‌ನ ವಿಳಾಸ ಮತ್ತು ಇಮೇಲ್	23, ಐದನೇ ಕ್ರಾಸ್ ಹಚಿನ್ಸ್ ರಸ್ತೆ, ಸೇಂಟ್ ಥಾಮಸ್ ಟೌನ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ-560084 ಇಮೇಲ್: shirley@smathew.in
10. ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್‌ನೊಂದಿಗೆ ಪತ್ರವ್ಯವಹಾರಕ್ಕೆ ಬಳಸಬೇಕಾದ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	# 31 ವೀಲರ್ ರಸ್ತೆ ಎಕ್ಸೆಕ್ಯೂಟಿವ್ಸ್, ಸೇಂಟ್ ಥಾಮಸ್ ಟೌನ್, ಬೆಂಗಳೂರು-560084 ಇಮೇಲ್: sindhu.cirp@gmail.com
11. ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	11.06.2024
12. ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್‌ನಿಂದ ಖಚಿತಪಡಿಸಲಾದ, ಸೆಕ್ಷನ್ 21ರ ಉಪ ವಿಭಾಗ (6ಎ)ನ ಷರತ್ತು (ಬಿ) ಅಡಿಯಲ್ಲಿ ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ	ಅನ್ವಯಿಸುವುದಿಲ್ಲ
13. ಒಂದು ವರ್ಗದಲ್ಲಿ ಸಾಲಗಾರರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಶನಲ್ಸ್ ಹೆಸರುಗಳು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು)	ಅನ್ವಯಿಸುವುದಿಲ್ಲ
14. (ಎ)ಸಂಬಂಧಿಸಿದ ಫಾರ್ಮ್‌ಗಳು ಮತ್ತು (ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಇಲ್ಲಿ ಲಭ್ಯವಿದೆ. :	(ಎ) ಪೆಬ್‌ಲಿಂಕ್ : ಸಂಬಂಧಿಸಿದ ಫಾರ್ಮ್‌ಗಳು <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> ನಲ್ಲಿ ಲಭ್ಯವಿದೆ (ಬಿ) ಅನ್ವಯಿಸುವುದಿಲ್ಲ

ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ಮಂಡಳಿ, ಬೆಂಗಳೂರು ಸಿಂಧು ಕಾರ್ಪೊರೇಷನ್ ಸರ್ವಿಸಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕಾರ್ಪೊರೇಟ್ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಸೆಸ್ ಅನ್ನು 28.05.2024 ರಂದು ಪ್ರಾರಂಭಿಸಲು ಆದೇಶಿಸಿದೆ ಎಂದು ಈ ಮೂಲಕ ನೋಟೀಸ್ ನೀಡಲಾಗಿದೆ.

ಸಿಂಧು ಕಾರ್ಪೊರೇಷನ್ ಸರ್ವಿಸಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕ್ರೆಡಿಟರ್‌ಗಳಿಗೆ ನಮೂದು ಸಂ.10ರ ಮುಂದೆ ಉಲ್ಲೇಖಿಸಿದ ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್ ವಿಳಾಸಕ್ಕೆ 11.06.2024 ರಂದು ಅಥವಾ ಅದರೊಳಗಾಗಿ ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೋರಲಾಗಿದೆ.

ಫೈನಾನ್ಸಿಯಲ್ ಕ್ರೆಡಿಟರ್ ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ವಿದ್ಯುನ್ಮಾನವಾಗಿ ಮಾತ್ರ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ಇತರ ಎಲ್ಲಾ ಕ್ರೆಡಿಟರ್‌ಗಳು ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ಮೂಲಕವಾಗಿ ಸಲ್ಲಿಸಬಹುದು.

ಕ್ಲೇಮ್‌ಗಳ ನುಟ್ಟು ಅಥವಾ ದಾಲಿವಿಷ್ಣುವ ಪುರಾವೆಗಳು ದಂಡಕ್ಕೆ ಒಪ್ಪಿಸುವ ನಿಯಮವಾಗಿವೆ.

ಸ್ಥಳ: ಬೆಂಗಳೂರು  
ದಿನಾಂಕ : 01.05.2024

ಸಹಿ/-  
ಶಿಲ್ಪಿ ಮ್ಯಾಥ್ಯೂ  
ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್

ಸಿಂಧು ಕಾರ್ಪೊರೇಷನ್ ಸರ್ವಿಸಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಪರವಾಗಿ (ಸಿಬಿಆರ್‌ಪಿ ಅಡಿ)  
ಬಿಬಿಐಐ ನೋಂದಣಿ ಸಂ.:IBBI/IPA-001/IP-P01043/2017-2018/11716  
ಎಎಫ್‌ಐ: AA1/11716/02/181224/106635 ಇಳುವರಿಗೆ ಮಾನ್ಯತೆ 18.12.2024